

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------|-----------|---------|----------|---|
| CP 1555/12 | TP 116/16 | Hearing | 397/ 398 | Ronald Vuillemin Vs Toradex Solutions Pvt. Ltd., & 2 Ors. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|----------------------------------|------------------------|-----------|
| ① | Prasanth for Rohit, Agara Law | Petitioner | P.M. |

Counsel for petitioner is present. None appeared for respondents. Respondents are called, absent. List it on 24.07.2017 and no further adjournment will be given as it is a case instituted in the year 2012.


MEMBER (J)


MEMBER (T)